

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 1006 OF 2007

A.SHANKAR

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date: 23/05/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASOK KUMAR GANGULY  
HON'BLE MR. JUSTICE DEEPAK VERMA  
(VACATION BENCH)

For Appellant(s) Mr. Sanjay Mishra, Adv.  
for Mr. Dinesh Kumar Garg,Adv.

For Respondent(s) Mr. B.S. Gautham, Adv.  
Ms. Anitha Shenoy,Adv.

UPON hearing counsel the Court made the following  
O R D E R

When the matter is called out, we find that though the learned counsel for the appellant Mr. Sanjay Mishra is ready but we have been informed that the mother of the arguing counsel has passed away.

In that view of the matter, we direct that the matter may appear before the next Vacation Bench.

(DEEPAK MANSUKHANI)  
Court Master

(RENU DIWAN)  
Court Master